

**OFFICERS RETIRED BY KASHMIR GOVT.**

584. SHRI B. D. KHOBARAGADE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Jammu and Kashmir recently asked many senior officers to retire from service prematurely;

(b) if so, whether some of these officers belong to the All-India Services; and

(c) if the answer to part (b) above be in the affirmative, whether the State Government had asked for any advice from the Union Government about the action taken against these officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Yea Sir.

(b) No Sir.

(c) Does not arise.

**विश्वविद्यालय शिक्षा आयोग की सिफारिशें**

५८५. श्री विमलकुमार मल्लालालजी  
चौरीड़ा : क्या शिक्षा मंत्री यह बताने की  
रुपा करेंगे कि :

(क) विश्वविद्यालय शिक्षा आयोग की  
कौन-कौन सी सिफारिशें अभी तक लागू नहीं  
की गई हैं ; और

(ख) इन सिफारिशों को लागू न करने  
के क्या कारण हैं ?

**if [RECOMMENDATIONS OF THE UNIVERSITY EDUCATION COMMISSION**

585. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:

(a) which of the recommendations of the University Education Commission have not been implemented so far; and

(b) what are the reasons for not implementing these recommendations?]

शिक्षा मंत्री (श्री एम. सी. चगला) :  
(क) और (ख) सूचना एकत्रित की जा  
रही है और यथासमय सभा-घटन पर रख  
दी जाएगी ।

[THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) and (b) The information is being collected and will be laid on the Table of the Sabha in due course.]

**STUDY LEAVE TO THE TEACHERS OF DELHI UNIVERSITY**

586. SHRI ABDUL GHANI: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Ministry of Education or the University Grants Commission has sent any instructions to the Delhi University in regard to granting of study leave in foreign countries to the teachers of the University and its constituent colleges; and

(b) if so, what are those instructions?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) and (b) The teachers of the University of Delhi are governed by the leave regulations framed by the University under clause 3 of Ordinance XI of the University in the matter of grant of study leave.

In so far as the constituent colleges are concerned, the Ministry of Education advised the University in December, 1947 to encourage the members of their staff to go abroad on approved courses of study; the Government paying 25% of the actual approved salary of the teachers during the period of their study leave. However, from the 17th July, 1961, the teachers of the